

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.3971
TO BE ANSWERED ON 17th JULY, 2019

SAINIK SCHOOL IN DARJEELING

3971. SHRI RAJU BISTA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the in-principle approval for setting up of a Sainik School in Darjeeling was given in 2012;
- (b) if so, the details and the present status thereof along with the reasons for delay, if any, in the matter;
- (c) whether there is a proposal to shift Gorkha recruiting depot and Gorkha Records Office away from Darjeeling; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) & (b): Yes, Sir. In-principle approval for a Sainik School in Darjeeling was accorded on 10.05.2012 and conveyed to the State Government of West Bengal on 21.01.2015. As per procedure, an MoA with the State Government is required to be signed before setting up of a Sainik School in Darjeeling. The State Government of West Bengal was requested to sign the Tripartite Agreement between Ministry of Defence, State Government of West Bengal & the Gorkhaland Territorial Administration (GTA) on 21.01.2015. There has been no response from the State Government of West Bengal, till date.

(c) There is no such proposal.

(d) Does not arise.
